## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 397/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Nexus Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME SIGNATURE 1. MR. SIMIL PURDHIT APVOCATES, i/b

(yril Amarchand

MR. TAPAN DESHPANDE Mangaldas,

Advocates for the

S. Ms. PRIYA PATWA PEtitioner Company performate.

ORDER

CSP 396/230-232/NCLT/MB/MAH/2017 CSP 397/230-232/NCLT/MB/MAH/2017 CSP 398/230-232/NCLT/MB/MAH/2017 CSP 406/230-232/NCLT/MB/MAH/2017 CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)